

Calcutta High Court (Original Side)

Peonbook Report From 30-06-2021 To 30-06-2021 For (All) Maincase & (All)

Pending : 13 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	EP/8/2021	30-06-2021	SOUJIT SINGHA (PIKU) VS DR. PRADIP KUMAR BARMA (TMC) AND ORS	FRANCIS SAMSON CORREA
2	RVWO/12/2021	30-06-2021	D AND I TAXCON SERVICES PVT LTD. VS KOLKATA MUNICIPAL CORPORATION AND ORS	MRITUNJOY HALDER
3	EC/77/2021	30-06-2021	EIG (MAURITIUS) LTD VS MCNALLY BHARAT ENGINEERING CO LTD	ARUNABHA DEB
4	CS/113/2021	30-06-2021	ABHIJIT MITRA AND ANR VS SIDDHARTHA MITRA AND ORS	KAUSHIK MANDAL
5	PLA/195/2021	30-06-2021	IN THE GOODS OF MAHENDRA KUMAR GUPTA, DEC. VS NA	SANJAY GINODIA
6	PLA/196/2021	30-06-2021	IN THE GOODS OF CHANDRALEKHA MUKHERJEE 9NEE BAGCHI) (DEC) VS NA	UDAYNARAYAN BETAL
7	PLA/197/2021	30-06-2021	IN THE GOODS OF CHANDRALEKHA MUKHERJEE (nee bagchi) (dec) VS NA	UDAYNARAYAN BETAL
8	PLA/198/2021	30-06-2021	IN THE GOODS OF CHANDRALEKHA MUKHERJEE (NEE BAGCHI) (DEC) VS NA	UDAYNARAYAN BETAL
9	WPO/234/2021	30-06-2021	D AND I TAXCON SERVICES PVT LTD VS UNION OF INDIA AND ORS	MRITUNJOY HALDER
10	WPO/235/2021	30-06-2021	HARSH POLYFABRIC PVT LIMITED VS UNIONF OF INDIA AND ORS	UDITA SARAF
11	WPO/236/2021	30-06-2021	HARSH POLYFABRIC PVT LTD. VS UNION OF INDIA AND ORS	UDITA SARAF
12	AP/269/2021	30-06-2021	AMOORITH PIPES AND TUBES PRIVATE LIMITED AND ANR VS DADU DAYAL COMOTRADE LIMITED AND ANR	ADITYA MONDAL
13	AP/270/2021	30-06-2021	TECHNO ELECTRIC AND ENGINEERING COMPANY LIMITED VS BENGAL ENERGY LIMITED	DEBDEEP SINHA